

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 109(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016

NAME OF THE COMPANY: M/s. ^{Ansal} ~~Ansal~~ Housing and Construction Ltd.

SECTION OF THE COMPANIES ACT: 74 (2)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	PK Mittal	RD	petitioner	
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ORDER

Notice of the petition.

The matter be listed before New Delhi Bench (Court. II) on 9.9.2016


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

Dated: 28/07/2016
(Vidya)